NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. M. VIJAY PRASAD Counsel for the petitioner Practicing Company Schoolary 9884471813 G. Howp @ gmail. Com

ORDER

PCS representing the petitioner present. He submitted that the petitioner is taking medical treatment in Malaysia and both the parties are making efforts to settle the matter. In this regard, he prayed time for reporting the final outcome of the settlement talks. No representation on behalf of the respondents. Counsel for petitioner is directed to inform the next date of hearing to the respondents for his appearance and submissions. Put up on 21.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)